

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 613 /Admin. (Services)/2016

Dated: Allahabad: November 19, 2016

Subject: Regarding Workshop on Societies Registration Act, 1860 (As Amended by UP) & UP Cooperative Societies Act, 1965 scheduled to be held on 28.11.2016 at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. JTRI/2016-1746 dated 11.11.2016 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **One day Workshop on Societies Registration Act, 1860 (As Amended by UP) & UP Cooperative Societies Act, 1965 scheduled to be held on 28.11.2016** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for aforesaid programme scheduled to be held on 28.11.2016 at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Hon'ble Court has also been pleased to approve that TA/ DA of the participants for attending the aforesaid programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 613 (i)/Admin. (Services)/2016 dated: November 19, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

Annexure**Proposed List of Participants**

Sl. No.	Name of Officers Sri/Smt. /Km.	Designation	District Court
1.	Pradeep Kumar-III	Addl. Civil Judge (Sr.Div.)/ACJM	Agra
2.	Maan Vardhan	Addl. Civil Judge (Sr.Div.)/ACJM	Aligarh
3.	Manoj Kumar Tiwari	Addl. Civil Judge (Sr.Div.)/ACJM	Allahabad
4.	Alok Kumar Singh	Civil Judge (Senior Div.)(FTC)	Ambedkar Nagar at Akbarpur
5.	Smt. Mirza Zeenat	Addl. Civil Judge (Sr.Div.)/ACJM.	Amroha
6.	Smt. Moushmee Madhesiya	Civil Judge (Senior Div.)(FTC)	Azamgarh
7.	Anurag Kureel	Civil Judge (Senior Div.)(FTC)	Baghpat
8.	Surendra Kumar Rai	Civil Judge (Senior Div.)(FTC)	Bahraich
9.	Rakesh Kumar-VII	Civil Judge (Senior Div.)(FTC)	Ballia
10.	Sanjay Kumar Singh-II	Civil Judge (Senior Div.)(FTC)	Balrampur
11.	Ajay Vikram Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
12.	Kalparaj Singh	Addl. Civil Judge (Sr.Div.)/ACJM	Bareilly
13.	Manoj Kumar-I	Addl. Civil Judge (Sr.Div.)/ACJM	Basti
14.	Kamal Kant Srivastava	Addl. Civil Judge (Senior Div.)	Bhadohi at Gyanpur
15.	Raghubar Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Bijnor
16.	Smt. Neelanjana	Addl. Civil Judge (Sr.Div.)/ACJM.	Budaun
17.	Abul Kaish	Addl. Civil Judge (Sr.Div.)/ACJM	Bulandshahar
18.	Aditya Chaturvedi	Civil Judge (Senior Div.)(FTC)	Chandauli
19.	Manoj Kumar Misra-II	Civil Judge (Senior Div.)(FTC)	Chitrakoot
20.	Mohd. Sapheek	Civil Judge (Senior Div.)(FTC)	Deoria
21.	Rohit Agrawal	Addl. Civil Judge (Sr.Div.)/ACJM	Etah
22.	Alok Kumar	Civil Judge (Senior Div.)(FTC)	Etawah
23.	Smt. Rashmi Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Faizabad
24.	Avanish Kumar Pandey	Civil Judge (Senior Div.)(FTC)	Farukhabad
25.	Kamalesh Kumar Maurya	Civil Judge (Senior Div.)(FTC)	Fatehpur
26.	Smt. Archana Yadav	Civil Judge (Senior Div.)(FTC)	Firozabad
27.	Ram Mani Pathak	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
28.	Arbind Kumar Gautam	Civil Judge (Senior Div.)(FTC)	Gonda
29.	Nusrat Khan	Addl. Civil Judge (Sr.Div.)/ACJM	Gorakhpur
30.	Kumar Gaurav	Civil Judge (Senior Div.)(FTC)	Hamirpur
31.	Brijesh Kumar Yadav	Addl. Civil Judge (Sr.Div.)/ACJM	Hardoi
32.	Smt. Alka Bharti	Civil Judge (Senior Div.)(FTC)	Jalaun at Orai
33.	Smt. Shweta Srivastava	Addl. Civil Judge (Sr.Div.)/ACJM.	Jaunpur
34.	Manoj Pandey	Addl. Civil Judge (Sr.Div.)/ACJM.	Jhansi
35.	Khushter Danish	Civil Judge (Senior Div.)(FTC)	Kannauj
36.	Manoj Upadhyaya	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
37.	Harendra Kumar Ojha	Civil Judge (Senior Div.)(FTC)	Kasganj
38.	Prem Prakash	Civil Judge (Senior Div.)(FTC)	Kaushambi
39.	Rajeeva Shukla	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
40.	Sarvjeet Kumar Singh	Civil Judge (Senior Div.)(FTC)	Maharajganj
41.	Shobh Nath Singh	Civil Judge (Senior Div.)(FTC)	Mahoba
42.	Brijesh Kumar-II	Civil Judge (Senior Div.)(FTC)	Mainpuri
43.	Madhu Dogra	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
44.	Shiv Kumar-II	Civil Judge (Senior Div.)(FTC)	Mau
45.	Alok Kumar Yadav	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
46.	Smt. Nitya Pandey	Civil Judge (Senior Div.)(FTC)	Mirzapur
47.	Pradeep Kumar Mishra	Addl. Civil Judge (Sr.Div.)/ACJM	Moradabad
48.	Manoj Kumar Siddhu	Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffarnagar
49.	Sunil Kumar Singh-III	Civil Judge (Senior Div.)(FTC)	Pilibhit
50.	Yajnesh Chandra Pandey	Addl. Civil Judge (Sr.Div.)/ACJM.	Pratapgarh